Annexure – 4

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 10/08/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

N N					No.	<u>S</u>	
NIC NIC					No. creditor	Name of	
NIC.	*		receipt	Date of	received	Details of claim	
NIL			claimed	Amount			
NIL		admitted	claim	Amount of			
NIL			claim	Amount of Nature of		Details of	
NIL	guarantee	by	covered	Amount		Details of claim admitted	
NIL	120	party?	related	Whether	tted		
NIL	in CoC	share	voting	% of			
NIL		f		claim	contingent	Amount of	
NIL		off	may beset-	dues, that	t any mutual	Amount of Amount of Amount of	
NIL		3		admitted	claim not	Amount of	
NIL				verification	claim under	Amount of	
Z F			29		any	Remarks, if	Amount in ₹)

Jitender Kothari

Interim Resolution Professional of CIRP of

ND S Art World Private Limited

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023 IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965

No. IBBI/IPA-001/IP-IP REGISTRATION P00540/2017-18/ 10965